

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1445
ANSWERED ON:09.03.2017
Safe Drinking Water
Venugopal Shri K. C.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government proposes to acquire abandoned quarries in States like Kerala to harvest and distribute safe drinking water to the people living nearby;
- (b) if so, whether the Union Government proposes to conduct a pilot study on the possibilities of using abandoned quarries as safe water reservoirs;
- (c) if so, the details thereof;
- (d) whether the Government proposes to use ultra-violet and ozone sterilization technologies to purify various water bodies; and
- (e) if so the the details thereof?

Answer

MINISTER OF STATE
IN THE MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Union Government has no proposal to acquire abandoned quarries in the country including Kerala State for the purpose of supply safe drinking water in the rural area of the country.
- (b) & (c) Does not arise.
- (d) There is no proposal of the Union Government to use ultra-violet and ozone sterilization technologies to purify various water bodies. Ultra-violet and ozone sterilization technologies are established disinfection technologies that can be used in water treatment plants and as point-of-use domestic filters.
- (e) Not applicable.
